

Jharkhand

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| 1. Birla Institute of Technology, Ranchi | B+ |
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Orissa

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| 1. Siksha 'O' Anusandhan University, Bhubaneswar | A (CGPA) |
| 2. Kalinga Institute of Industrial Technology, Bhubaneswar —
751024 | A (CGPA) |

New Delhi

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| 1. Indian Institute of Foreign Trade, New Delhi | A |
| 2. Jamia Hamdard, New Delhi | A |
| 3. Shri Lal Bahadur Shastri Rashtriya Sanskrit Vidyapeeth,
New Delhi | B-H- |

Punjab

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| 1. Thapar University, Patiala | A (CGPA) |
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Rajasthan

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| 1. Banasthali Vidyapith, Banasthali | A |
| 2. Birla Institute of Technology and Science, Pilani | A (CGPA) |
| 3. Jain Vishva Bharati Institute, Ladnun | B+ |
| 4. Janaradan Rai Nagar Rajasthan Vidyapeeth University, Udaipur | B++ |

Uttaranchal

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| 1. Gurukula Kangri Vishwavidyalaya, Haridwar | Four star |
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Uttar Pradesh

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| 1. Allahabad Agricultural Institute, Allahabad | B++ |
| 2. Central Institute of Higher Tibetan Studies, Sarnath, Varanasi | Five star |
| 3. Dayalbagh Educational Institute, Agra | B++ |

Winding up of UGC, AICTE and AIMC

3159. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government has decided to do away with UGC, AICTE, AIMC, etc. as per the recommendations of the Yashpal Committee report; and

(b) if so, by when the National Commission for Higher Education and Research (NCHER) will be constituted?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) The need for an overarching authority in higher education

to prevent the fragmentation of higher education and enhance the autonomy of higher educational institutions as recommended by the National Knowledge Commission and the Committee to advise on Renovation and Rejuvenation of Higher Education under Prof Yash Pal, has been accepted by the Government as one of its priorities.

(b) A Task Force has been constituted by the Government to aid and advise it in the establishment of overarching authority. A draft legislation has been prepared by the Task Force which was placed in the public domain for wider consultations. Based on the comments and suggestions received, the Task Force is revisiting the provisions of the draft legislation. After the Task Force submits its report a view would be taken by the Government on the suggested provisions before introduction of a legislative proposal in Parliament. Therefore, it is not possible at this point in time to mention by when the NCHER would be constituted.

Indian students in Australia

3160. DR. JANARDHAN WAGHMARE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government is aware of the fact that Indian students in Australia are continuously facing racial assaults causing deaths and fatal injuries;

(b) if so, the steps being taken in all seriousness to stop this menace;

(c) whether Government is thinking to snap the diplomatic ties with Australia; and

(d) if not, the other means which are visualized to solve this problem with honour?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) Yes, Sir. There have been few cases of attacks on Indian students in Australia in the recent past. While some of the incidents are alleged to have a racial element, there is no concrete evidence to that extent.

(b) and (d) The matter regarding attacks on members of Indian community including Indian students in Australia has been taken up with the Australian authorities, both at the level of federal Government and at States Government level as well as during various Ministerial visits and the visit of Prime Minister of Australia to India in November, 2009. The High Commission of India in Canberra and the Consulates General in Sydney and Melbourne are in close and constant touch with the Australian authorities including the Ministers, the Australian Foreign Office, senior officers and police authorities and have impressed upon them that such attacks cannot be allowed to happen and that stringent measures should be taken to stop these attacks as well as to apprehend the culprits.

Hon'ble Minister of Human Resource Development, visited Australia from 6th to 10th April, 2010 and discussed the matter regarding attacks on Indian students, their safety and the steps taken by the Australian Government with Hon'ble Deputy Prime Minister and Minister of